

of 3-formyl Rifamycin SV, beyond the permitted date has been regularised for two companies. In one of these cases, the import of 3-Formyl Rifamycin SV beyond the permitted period was regularised because the customs notification on Rifamycin S, which the company was supposed to use after the cut off date, was defective. The third company has failed to submit the documents called for, so far. In the case of import of L-base, the company has been allowed to continue import, subject to the condition that it will earn the foreign exchange for past and future imports over and above the existing exports.

#### **Passenger Amenities at Jaunpur City Station**

4225. SHRI YADVENDRA DATT: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have any plan to re-model the Jaunpur city railway station and provide basic passenger amenities there;

(b) whether Government also propose to construct a proper approach road from the station to the main road; and

(c) if so, when and if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) There is no plan to re-model Jaunpur City railway station. Basic amenities, as per norms, based on volume of traffic dealt with, exist at the station.

(b) and (c). Work of approach road, within railway premises, is expected to be completed shortly.

#### **Additional Railway Lines in Kharagpur-Howrah Section**

4226. SHRISATYAGOPAL MISRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a proposal to construct the fourth railway line from Santragachi to Panskura and third line from Panskura to Kharagpur on the Howrah-Kharagpur section of the South Eastern Railway;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) to (c). Survey for the third line between Panskura and Kharagpur has since been completed. survey Report for the fourth line from Santragachi to Panskura had to be recast in view of the planning for second coaching terminal at Shalimar and links to West Bengal State Electricity Board's Kolaghat Power House siding. The field survey is nearing completion after which report would be completed.

#### **Upgradation of Visakhapatnam Airport**

4227. SHRIMATI UMA GAJAPATHI RAJU: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is proposed to upgrade the airport in Visakhapatnam in order to accommodate night landing facility and airbus A 300 planes;

(b) if so, the steps taken in this regard: and

(c) when the direct flight between Delhi and Visakhapatnam which was suspended in November, 1989 will be restored?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). The Visakhapatnam airfield belongs to the Indian Navy. There is no immediate plan to upgrade this airport.

(c) Once normalcy is restored and sufficient operating aircraft capacity is avail-

able, Indian Airlines will consider re-introduction of services between Delhi and Visakhapatnam.

#### **Petrol/Diesel Retail Outlets and LPG Agencies**

4228. PROF. SAIF-UD-DIN SOZ: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state the details of retail outlets for petrol and diesel and LPG agen-

cies sanctioned during the past three years and the current year upto 28th February, 1990 State-wise?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): The number of retail outlets (R.O.) (Petrol/Diesel) and LPG distributorships sanctioned (Letters of Intent issued) during the past three years and the current year upto 28th February, 1990 is given below:

	<i>R.O.</i>	<i>L.P.G.</i>
1986-87	411	283
1987-88	392	170
1988-89	355	312
1989-90 (upto Feb. 28, 1990)	239	156

The effort involved in compiling the above information yearwise. Statewise and companywise will not be commensurate with the purpose sought to be served.

#### **Commission by I.D.P.L. for Hospital Supplies**

4229. DR. ASIM BALA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Indian Drugs and Pharmaceuticals Ltd. Allows commission to middlemen for hospital supplies and to chemists by way of bonus etc;

(b) if so, the categories of such commissions; and

(c) the extent of such commissions given

in 1989 and till the end of February, 1990?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) and (b). IDPL has been having agents for its institutional sales. It has reported that it does not deal with retail chemists. It only announces occasionally bonus to wholesale chemists and stockists on selected products in keeping with the practice in the pharmaceutical industry to match the market conditions or when new products are introduced.

(c) The commission paid by IDPL to the institutional agents during 1988-89 is of the order of Rs. 23.45 lakhs. The Commission payable during 1989-90 could be calculated only after the end of the financial year as most of the institutional business matures in the month of March.